

**MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.)

Shri S.J. Mukhopadhaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

GYANESHWAR KUMAR SINGH, Jt. Secy.

NOTICE

To avoid the rush in the Tribunal due to the present situation, it is notified that all Company Appeals Competition Appeals, Contempt Petitions and Review Applications, which are likely to be listed between 17.03.2020 to 31.03.2020 will be taken up after 17.04.2020. Urgent fresh matters and pending Company Appeals, Competition Appeals, Review Applications, Contempt Petitions and Insolvency matters be mentioned before Hon'ble acting Chairperson. The Insolvency matters fixed between 17.03.2020 to 31.03.2020 may be taken up but the Bench will rise at 01:00 PM on each day during the said period. Filing will be accepted up to 01:00 PM and the office will be closed at 02:00 PM.

NATIONAL COMPANY LAW APPELLATE TRIBUNAL**2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI****DAILY CAUSE LIST DATED 16.03.2020 (MONDAY)****COURT - III****10:40 AM****In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)****For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal

2.	Comp. App. (AT) (Ins) No. 174 of 2020	Pawan Kumar Agarwal Vs. Aanchal Ispat Ltd. & Anr.	Ashish Choudhury	Dhruv Surana-R1 Jitendra Lohia- IRP(R2)
3.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar- R2
4.	Comp. App. (AT) (Ins) No. 203 of 2020	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	Gautam Swarup- R1 Abhishek Sharma- R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 396 of 2020	K.B. Polychem (India) Ltd. Vs. Rapt Industries Pvt. Ltd.	Shailender Kumar	
6.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt. Ltd.	Gautam Singh	
7.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	
8.	Comp. App. (AT) No.35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
9.	Comp. App. (AT) No.36 of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik	
10.	Comp. App. (AT) No. 49 of 2020	M.G. Mohan Kumar Vs. American Road Technology & Solutions Pvt. Ltd & Ors.	Priyanshi Banerjee	M.L Sharma-R1

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1294 of 2019 (With Defects)	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

14.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1312 of 2019 (With Defects)	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1313 of 2019 (With Defects)	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
18.	Comp. App (AT) (Ins) No. 1314 of 2019 (With Defects)	Bhadrakali Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
19.	Comp. App (AT) (Ins) No. 1315 of 2019 (With Defects)	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
20.	Comp. App (AT) (Ins) No. 1316 of 2019 (With Defects)	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
21.	Comp. App (AT) (Ins) No. 1317 of 2019 (With Defects)	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
22.	Comp. App (AT) (Ins) No. 1318 of 2019 (With Defects)	Royal Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
23.	Comp. App (AT) (Ins) No. 1319 of 2019 (With Defects)	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
24.	Comp. App (AT) (Ins) No. 1320 of 2019 (With Defects)	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
25.	Comp. App (AT) (Ins) No. 1321 of 2019 (With Defects)	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

26.	Comp. App (AT) (Ins) No. 1322 of 2019 (With Defects)	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
27.	Comp. App (AT) (Ins) No. 1323 of 2019 (With Defects)	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
28.	Comp. App. (AT) (Ins) No. 309 of 2020	Silpco Constructions Pvt. Ltd. Vs. Yogesh Gupta, Liquidator of Kohinoor Power Pvt. Ltd.	Harsh Gurbani	

Note: The Court will not sit after 01:00 PM

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By Order

**-sd/-
Registrar**